



2026:AHC:13177-DB

Reserved

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 5320 of 2021

Nanakram and another

.....Appellants

Versus

State of U.P.

.....Respondent

Counsel for the appellants	:	Omvir Singh Rajpoot
Counsel for the respondent	:	G.A.

Court No. - 44

HON'BLE J.J. MUNIR, J.

HON'BLE NALIN KUMAR SRIVASTAVA, J.

Dismissed.

For orders, see our order of date passed in Criminal Appeal No. 3822 of 2022.

(Nalin Kumar Srivastava,J.) (J.J. Munir,J.)

January 20, 2026

Anoop